

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 473
TO BE ANSWERED ON 06.12.2023

FUNCTIONING OF ANGANWADIS

473. SHRI S. SELVAGANABATHY

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Centres (AWCs) functioning in the country along with funds allocated by Government to these AWCs during the last three years, State-wise and UT- wise including Puducherry;
- (b) whether Government has taken note that most of the Anganwadi Kendras are functioning in dilapidated/damaged buildings and if so, the number of such buildings along with timeframe by which funds are likely to be released for their repair, State-wise and UT-wise;
- (c) the number of AWCs operating from rented building in the country, State-wise and UT- wise; and
- (d) the number of new Anganwadi Kendras proposed to be set up, State-wise and UT- wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The State/ UT wise details of the numbers of Anganwadi Centres (AWCs) along with funds released under Anganwadi services during the last three years functioning in the country including Puducherry is at **Annexure A**.

(b) Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored Scheme and the implementation of the scheme falls under the ambit of State Government/ UT Administration. In order to improve the infrastructure facility of Anganwadi centres various steps have been undertaken by the Ministry that inter alia include increasing the cost of drinking water facilities and toilets at Anganwadi Centres from Rs.10,000/- to Rs.17,000/- and Rs.12,000/- to Rs.36,000/- respectively. Further, in convergence with Department of Drinking Water and Sanitation, it has been ensured that clean drinking water is provided to Anganwadi Centres through pipelines.

The Ministry has issued directions to States/UTs to co-locate those Anganwadi Centres which are running on rent without sufficient infrastructure, with the nearby

Primary Schools. For construction of Anganwadi Centres in convergence with MGNREGS, construction cost has been revised from Rs.7 lakh to Rs.12 lakh per unit. States/UTs have been advised to continue to tap funds for construction of AWC buildings from various schemes such as MPLADs, MLALADS, BRGF (Backward Regions Grant Fund), RIDF (Rural Infrastructure Development Fund), Finance Commission Grants to Panchayati Raj Institutions, National Rural Employment Guarantee Act (NREGA), Multi-Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc. The funds released for construction of AWCs under convergence with MGNREGS and construction of toilets and provision of drinking water facilities at AWCs (State/ UT wise) is placed at **Annexure B**.

Under Saksham Anganwadi, 2 lakh AWCs @ 40,000 AWCs per year are to be strengthened, upgraded and rejuvenated across the country for improved nutrition delivery and for early childhood care and development. The details of funds released under the initiative during FY 2022-23 is placed at **Annexure C**.

(c) The number of AWCs operating from rented building in the country, State-wise and UT- wise is given as per **Annexure 'D'**.

(d) The Government has decided to upgrade all Mini AWCs with one worker to a full-fledged Anganwadi Centre with one worker and one helper. Out of 1,16,288 Mini AWCs, orders have been issued for up gradation of 42,268 Mini AWCs. The Ministry is also focussed on operationalizing all the sanctioned AWCs in the States. There is no proposal to set up new Anganwadi Centres.

Annexure A

Numbers of Anganwadi Centres functioning in the Country

State/UT	Total AWC Operational
Andhra Pradesh	55652
Arunachal Pradesh	5714
Assam	61735
Bihar	114965
Chhattisgarh	52037
Goa	1261
Gujarat	53027
Haryana	25963
Himachal Pradesh	18927
Jharkhand	38425
Karnataka	65911
Kerala	33115
Madhya Pradesh	97135
Maharashtra	110515
Manipur	11509
Meghalaya	5897
Mizoram	2244
Nagaland	3980
Odisha	74150
Punjab	27313
Rajasthan	61869
Sikkim	1308
Tamil Nadu	54438
Telangana	35700
Tripura	10146
Uttar Pradesh	189044
Uttarakhand	20043
West Bengal	119451
Andaman & Nicobar Islands	720
Dadra & Nagar Haveli - Daman & Diu	405
Delhi	10908
J&K	28167
Ladakh	1148
Lakshadweep	62
Puducherry	855
UT-Chandigarh	450
Total	1394189

Funds released during the last three years under Anganwadi services:

(Rupees in Lakhs)

Sl. No.	State/UTs	Fund released during 2020-21			
		SNP		ICDS (GENERAL)	
		APIP Approved	Funds released	APIP Approved	Funds released
1	ANDHRA PRADESH	37473.16	37135.93	39873.84	32145.17
2	BIHAR	85607.81	85607.81	79313.7	41451.77
3	CHHATTISGARH	32790.77	24593.07	33870.8	25841.06
4	GOA	881.76	858.8	1285.37	1165.27
5	GUJARAT	39368.34	33671.97	32465.82	27761.28
6	HARYANA	9251.15	5919.04	16977.41	12194.63
7	JHARKHAND	35190.74	26033.9	26459.84	19750.86
8	KARNATAKA	59944.17	41000	40205.33	27641.75
9	KERALA	13049.61	13049.61	23197.38	18941.99
10	MADHYA PRADESH	76522.02	74405.7	62419.6	47631.89
11	MAHARASHTRA	66616.79	66330.71	66818.56	52452.49
12	ODISHA	51279.05	50299.05	44976.91	34353.21
13	PUNJAB	9060.70	4341.15	16596.86	12687.89
14	RAJASTHAN	40198.42	34894.46	37836.08	28231.15
15	TAMIL NADU	39852.62	39022.39	32395.03	22048.8
16	TELANGANA	22487.67	21522.15	23957.08	18408.88
17	UTTAR PRADESH	188948.75	139063.6	106996.83	59495.34
18	WEST BENGAL	65848.20	65848.2	67822.24	38757.05
19	DELHI	7185.75	6539.81	10931.52	3547.26
20	PUDUCHERRY	0.00	0	555.58	424.39
21	HIMACHAL PRADESH	8441.22	6919.79	24591.84	18632.28
22	JAMMU & KASHMIR	4682.72	4629.5	39620.25	24272.52
23	UTTARAKHAND	14629.43	14629.43	23445.95	17820.82
24	ANDAMAN & NICOBAR	406.43	406.43	1155.01	1119.01
25	CHANDIGARH	633.26	633.26	616.57	594.07
26	D. & NAGAR HAVELI & DAMAN & DIU	410.11	410.11	511.68	491.43
27	LADAKH	554.23	554.23	1694.07	1885.98
28	LAKSHADWEEP	121.31	90.99	127.78	113.44
29	ARUNACHAL PRADESH	4001.44	3708.17	11246.92	4420.82
30	ASSAM	54495.86	54495.86	63289.83	52880.27

31	MANIPUR	8771.49	10697.3	15507.42	6363.24
32	MEGHALAYA	11707.34	11648.95	6965.8	6044.17
33	MIZORAM	2713.59	2288.18	3874.83	5427.06
34	NAGALAND	8233.04	8232.9	6921.27	6688.44
35	SIKKIM	606.45	336.42	2169.57	2093.06
36	TRIPURA	8670.68	6503.02	11488.99	8734.45
	Total	1010636.08	896321.89	978183.56	682513.19

APIP- Annual Programme Implementation Plan
N/R-Not reported by State Government.

(Rs. in lakhs)

S.No	State/ UT	Fund released during 2021-22			
		SNP		ICDS (GENERAL)	
		APIP Approved	Funds released	APIP Approved	Funds released
1	ANDHRA PRADESH	37135.93	38268.02	37876.99	36192.36
2	BIHAR	85607.81	88368.99	72588.79	69074.08
3	CHHATTISGARH	24593.07	26771.73	33742.69	33742.69
4	GOA	871.86	440.88	912.01	642.68
5	GUJARAT	33671.97	50526.47	34001.50	32817.50
6	HARYANA	5919.04	5919.04	19394.22	11384.31
7	JHARKHAND	26033.90	17595.38	25404.26	17702.39
8	KARNATAKA	42415.51	58102.10	44842.77	42268.09
9	KERALA	13049.61	19083.19	22751.82	19714.48
10	MADHYA PRADESH	74405.70	55338.77	58893.51	53208.14
11	MAHARASHTRA	85709.12	105239.33	72164.88	66099.60
12	ODISHA	50299.05	49454.24	46388.75	44205.33
13	PUNJAB	4477.26	4530.36	36741.50	33821.32
14	RAJASTHAN	34894.46	31399.25	40771.39	36865.38
15	TAMIL NADU	39022.39	36337.10	33900.72	29201.03
16	TELANGANA	22029.15	24680.58	25395.92	23552.1
17	UTTAR PRADESH	139063.60	139063.60	105386.61	100914.99
18	WEST BENGAL	65848.20	32924.10	72710.37	33911.12
19	DELHI	6539.81	7825.24	12268.14	5465.76
20	PUDUCHERRY	0.00	0	592.03	277.80
21	HIMACHAL PRADESH	7183.83	5766.40	23548.27	19032.34
22	JAMMU & KASHMIR	4629.50	3458.83	37114.91	37114.91
23	UTTARAKHAND	14629.43	15276.48	23403.02	20088.77
24	ANDAMAN & NICOBAR	406.43	203.22	1248.96	1248.96
25	CHANDIGARH	702.83	702.83	704.95	704.95
26	D. & NAGAR HAVELI & DAMAN & DIU	410.11	410.11	523.28	523.28
27	LADAKH	133.65	277.12	1190.35	1190.35
28	LAKSHADWEEP	171.30	146.33	123.88	63.90
29	ARUNACHAL PRADESH	3708.17	4725.67	12357.17	12357.17
30	ASSAM	54495.86	69759.55	69916.46	62230.33
31	MANIPUR	9101.98	8588.77	14303.27	14303.27
32	MEGHALAYA	11240.57	11051.14	7040.41	6281.68
33	MIZORAM	2288.18	1862.77	4096.69	3315.32
34	NAGALAND	8232.90	8232.75	7232.43	7232.43
35	SIKKIM	359.50	303.22	2312.77	2269.84
36	TRIPURA	7104.28	6883.37	12363.57	11789.1
Total		916385.96	929516.93	1014209.26	890807.75

SNP-
Supplementary
Nutrition
Programme

(Rs. in lakhs)

Sl. No.	State/UTs	Fund released during 2022-23			
		SNP		ICDS (GENERAL)	
		APIP Approved	Funds released	APIP Approved	Funds released
1	ANDHRA PRADESH	38152.54	40637.68	38503.14	35864.97
2	BIHAR	88368.99	95193.61	72980.82	68761.1
3	CHHATTISGARH	26771.73	26449.51	32297.04	31143.36
4	GOA	708.69	687.82	1017.51	763.13
5	GUJARAT	50526.47	61622.48	32179.54	28424.29
6	HARYANA	5919.04	4953.49	18860.31	14545.67
7	JHARKHAND	22196.2	16647.15	23636.07	19053.2
8	KARNATAKA	58102.1	58102.1	44469.23	15269.65
9	KERALA	14974.41	20829.85	22656.45	21270.17
10	MADHYA PRADESH	67093.13	52148	59657.71	44170.13
11	MAHARASHTRA	88939.52	102176.49	69488.2	59177.96
12	ODISHA	49740.04	44941.67	46546.96	41732.23
13	PUNJAB	9000	6568.4	16160.63	882.31
14	RAJASTHAN	39269.11	62796.03	39007.34	31441.52
15	TAMIL NADU	37567.07	38358.98	30289.69	24698.39
16	TELANGANA	24680.58	28429.31	24552.31	21308.74
17	UTTAR PRADESH	188948.75	188948.75	97310.34	79039.12
18	WEST BENGAL	52878.1	65412.37	68148.39	54533
19	DELHI	7825.24	8341.36	13228.52	9921.39
20	PUDUCHERRY	569.63	0	584.03	0
21	HIMACHAL PRADESH	6780.56	5170.39	24598.94	20686.26
22	JAMMU & KASHMIR	7000	6946.78	31470.29	40780.59
23	UTTARAKHAND	15276.48	16382.19	21314.01	17552.27
24	ANDAMAN & NICOBAR	1070.7	0	1137.93	384.23
25	CHANDIGARH	1232.91	2328.3	832.39	832.39
26	D. & NAGAR HAVELI & DAMAN & DIU	868.5	445.2	423.93	116.53
27	LADAKH	540.71	622.71	1253.86	1253.86
28	LAKSHADWEEP	112.5	42.83	94.31	0
29	ARUNACHAL PRADESH	3644.62	3781.53	10775.78	9137.98
30	ASSAM	69759.55	88746.69	73744.41	73095.8
31	MANIPUR	8588.77	1069.73	15211.99	10727.45
32	MEGHALAYA	11427.69	11537.24	6855.65	6251.47
33	MIZORAM	2064.15	1144.09	4148.79	3072.52
34	NAGALAND	8232.75	8918.17	8329.51	8346.43
35	SIKKIM	310.35	232.76	2312.62	1734.47
36	TRIPURA	6883.37	5621.33	10084.67	9028.11
Total		1016024.94	1076234.99	964163.31	805000.69

SNP- Supplementary Nutrition Programme

Annexure B

Release of funds for construction under convergence with MGNREGA under Anganwadi services

Sl. No	Name of State	Allocation for two years (FY 2021-22 and 2022-23)	Central share admissible (Rs. in lakh) @ Rs.2.00 lakh)	Fund released (Rs. in lakh) as central share
1	2	3	4	5
1. 1	BIHAR	3700	120000	4440.00
2	CHHATTISGARH	3900	120000	4680.00
3	GUJARAT	100	120000	120.00
4	JHARKHAND	1480	120000	1776.00
5	KARNATAKA	800	120000	960.00
6	KERALA	140	120000	168.00
7	MADHYA PRADESH	200	120000	240.00
8	ODISHA	600	120000	720.00
9	RAJASTHAN	750	120000	900.00
10	TAMIL NADU	1200	120000	1440.00
11	TELANGANA	1500	120000	1800.00
12	PUDUCHERRY	10	120000	12.00
13	HIMACHAL PRADESH	500	180000	900.00
14	UTTARAKHAND	3940	180000	7092.00
TOTAL		18820		25248.00

Funds released under Anganwadi Services Scheme for the year 2022-23 (UPTO 31.03.2023) for Drinking water and Toilet facilities (Rupees in lakhs)			
	STATE	Construction of Toilets	Drinking water facilities
1	2	5	7
1	ANDHRA PRADESH	1915.34	1127.52
2	BIHAR	0	0
3	CHHATTISGARH	385.78	904.52
4	GOA	9.94	3.13
5	GUJARAT	297.22	0
6	HARYANA	0	0
7	HIMACHAL PRADESH	0	0
8	JAMMU & KASHMIR	0	0
9	JHARKHAND	1000.94	1349.12
10	KARNATAKA	0	0
11	KERALA	0	0
12	MADHYA PRADESH	1074.38	34.93
13	MAHARASHTRA	510.34	0
14	ODISHA	1206.43	0
15	PUNJAB	0	0
16	RAJASTHAN	0	1061.07
17	TAMIL NADU	0	0
18	TELANGANA	1381.25	87.82
19	UTTAR PRADESH	1216.37	1272.18
20	UTTARAKHAND	0	308.88
21	WEST BENGAL	0	418.92
	Total	8997.99	6568.09
	M H 3602		
22	DELHI	0	0.00
23	PUDUCHERRY	0	0.00
	Total	0	0.00
	2235		
24	ANDAMAN & NICOBAR	0	0.00
25	CHANDIGARH	0	0.00
26	DNH & DD	0	0.00
27	LADAKH	0	0.00

28	LAKSHADWEEP	0	0.00
	sub total	0	0.00
	N.E. STATES		
29	ARUNACHAL PRADESH	772.53	0.00
30	ASSAM	0	0.00
31	MANIPUR	1612.87	0.00
32	MEGHALAYA	0	0.00
33	MIZORAM	0	0.00
34	NAGALAND	136.51	0.00
35	SIKKIM	0	0.00
36	TRIPURA	100.66	0.00
	Total	2622.57	0.00
	Grand Total	11620.56	6568.09

Annexure C

Details of funds released for upgradation of Anganwadis as Saksham Anganwadi during FY 2022-23

Sr.No.	Name of State/UT	Total AWCs selected by MWCD (2022-23)	Total Funds released/approved (Rs. in lakh) (2022-23)
1	Andhra Pradesh	1105	525.58
2	Bihar	3566	1697.77
3	Chhattisgarh	4750	1957.92
4	Gujarat	1250	750.00
5	Haryana	10	3.56
6	Himachal Pradesh	100	72.86
7	Jammu & Kashmir	86	69.66
8	Jharkhand	6850	3028.88
9	Karnataka	100	47.39
10	Kerala	250	116.12
11	Madhya Pradesh	2220	1305.85
12	Maharashtra	1150	520.47
13	Odisha	6000	2920.92
14	Punjab	100	56.88
15	Rajasthan	213	102.93
16	Tamil Nadu	800	395.76
17	Telangana	500	278.16
18	Uttar Pradesh	2349	1015.80
19	Uttarakhand	350	306.04
20	West Bengal	4750	2308.19
21	Arunachal Pradesh	100	71.51
22	Assam	3963	3285.58
23	Manipur	30	20.25
24	Meghalaya	100	68.90
25	Mizoram	100	64.13
26	Nagaland	100	72.14
27	Sikkim	100	64.13
28	Tripura	200	146.25
	Total	41192	21273.63

Annexure D

AWCs operating from rented building in the country, State-wise and UT- wise

State/UT	Operational AWCs	Rented
Andhra Pradesh	55652	18914
Arunachal Pradesh	5714	70
Assam	61735	1860
Bihar	114965	61725
Chhattisgarh	52037	7973
Goa	1261	685
Gujarat	53027	9249
Haryana	25963	5448
Himachal Pradesh	18927	9761
Jharkhand	38425	10656
Karnataka	65911	10245
Kerala	33115	6484
Madhya Pradesh	97135	22897
Maharashtra	110515	18019
Manipur	11509	8308
Meghalaya	5897	705
Mizoram	2244	5
Nagaland	3980	124
Odisha	74150	4990
Punjab	27313	3045
Rajasthan	61869	7000
Sikkim	1308	203
Tamil Nadu	54438	7932
Telangana	35700	13218
Tripura	10146	639
Uttar Pradesh	189044	13697
Uttarakhand	20043	6026
West Bengal	119451	15682
Andaman & Nicobar Islands	720	176
Dadra & Nagar Haveli - Daman & Diu	405	110
Delhi	10908	10584
J&K	28167	23091
Ladakh	1148	733
Lakshadweep	62	1
Puducherry	855	238
UT-Chandigarh	450	347
Total	1394189	300840